

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No. CONF/HCI/COMMITTEES/2015/13

Date : 01.07.2015

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to constitute a Committee comprising of :-

Hon'ble Mr. Justice Ajit Singh
Hon'ble Mr. Justice Ajay Rastogi
Hon'ble Mr. Justice Govind Mathur

as "Arrears Committee" to prepare an action plan to liquidate the backlog of arrears and more particularly cases which are pending for more than five years.

BY ORDER


REGISTRAR GENERAL

No.Gen./XV/41/2015/ 3344

Date : 01.07.2015

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Ajit Singh
3. P.S. to Hon'ble Mr. Justice Ajay Rastogi
4. P.S. to Hon'ble Mr. Justice Govind Mathur


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/(Vigilance)/(Class.)/(Rules)/(Writs)/(Exam.)/O.S.D.(F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/Bench, Jaipur.
2. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
3. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. A.O.J., Subordinate Courts (Estt.) Section, Rajasthan High Court, Jodhpur.
8. All concerned.


REGISTRAR GENERAL

DR(A)
2.7.15